

OFFICE OF DISTRICT & SESSIONS JUDGE (HQ's) : DELHI

ORDER

By virtue of exercise of the powers conferred upon me under rule XIV of Delegation of Financial Powers Rules, 1978 and under rule 2 (XII) of General Financial Rules, 1958 and in continuation to this office order no. 1110/26549-571/F.1(3)/Gaz/17 dated 18/05/2017, I, the undersigned, hereby authorized Sh. Prabhat Bhatti, Assistant Accounts Officer posted at East, North-East & Shahdara District, Karkardooma Courts, Delhi to work as **Link Drawing & Disbursing Officer/ A.A.O. for the Central District (HQ's), Tis Hazari Courts, Delhi** and Sh. Raj Kumar Kundoo, Account Officer cum Drawing & Disbursing Officer at Headquarters, Central District, Tis Hazari, Delhi to work as **Link Drawing & Disbursing Officer/ A.O. for East & Shahdara District, Karkardooma Courts, Delhi** as and when the Drawing & Disbursing Officer of either District happens to be on leave, not available for any reason or busy in Administrative work, with immediate effect till further orders.

However, the correspondence with the High Court of Delhi will be done only through the undersigned.


(TALWANT SINGH)

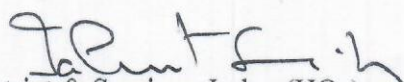
District & Sessions Judge (HQ's)
Delhi

No. 1258/47757-792 /F.1(3)/Gaz/19

Dated 23 MAY 2019

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all court Complex, Delhi/New Delhi.
3. The Officer Concerned.
4. The Chief Metropolitan Magistrate (Central), THC, Delhi, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge (Central), THC, Delhi, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. The Drawing & Disbursing Officer (HQs), Tis Hazari Court, Delhi, East, North-East & Shahdara District, Karkardooma Courts, Delhi. He shall also look after the work as A.O. of East District, North-East District and Shahdara District.
7. The AO/AO (Central), THC, Delhi, East, North-East & Shahdara District, Karkardooma Courts, Delhi and
8. The Principal Accounts Officer, GNCTD, A – Block, Vikas Bhawan, New Delhi.
9. The Pay & Accounts Officer No. VI, THC, Delhi and Pay & Accounts Officer No. XVII, Vishwas Nagar, New Delhi.
10. The Branch Manager, State Bank of India, THC, Delhi and Mayur Vihar, Delhi.
11. The PS to the District & Sessions Judge (HQs.), THC, Delhi
12. The Website Committee, THC, Delhi


District & Sessions Judge (HQs)
THC, Delhi